

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3533  
ANSWERED ON:15.12.2006  
SCHEMES FOR SEWAGE DISPOSAL  
Moghe Shri Krishna Murari

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to increase the limit of 20 thousand population based on the Census of 1991 to 50 thousand population in Accelerated Urban Water Supply Programme;
- (b) if so, the details thereof;
- (c) whether the Government proposes to implement Accelerated Urban Sewage Disposal Programme at par with Accelerated Urban Water Supply Programme;
- (d) if so, the details thereof;
- (e) whether the Government proposes to simplify the procedure of providing loans from Life Insurance Corporation, Housing and Urban Development Corporation and other financial institutes for implementing accelerated Urban Water Supply Programme/Accelerated Urban Sewage Disposal Programme; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): No, Sir. Accelerated Urban Water Supply Programme (AUWSP) has been subsumed in recently launched scheme, namely Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) which envisages development of infrastructure facilities including water supply, sewerage, storm water drainage etc. in cities/ towns which are not covered under Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

(c)&(d): No, Sir. No such scheme of Accelerated Urban Sewerage Programme has been launched.

(e): No, Sir.

(f): Does not arise.